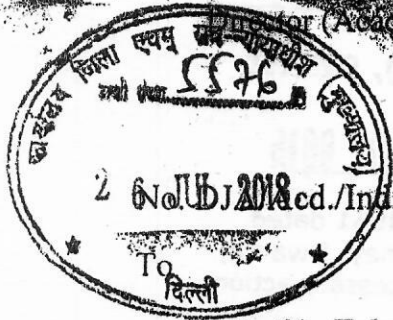


Neena Bansal Krishna

D.H.J.S

Director (Academics)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi - 110078

011-28036502 (O)

011-28036687 (TeleFax)

011-28036683/87 (Fax)

Email: - dja@nic.in

2 No. UBJ 2018 cd./Induction Trg. (DJS)-XIII/1231/2018/4961

25th July, 2018

1. Sh. Talwant Singh, District & Sessions Judge (HQs), Tis Hazari Courts
2. Sh. Rajnish Bhatnagar, District & Sessions Judge, North-West District, Rohini
3. Ms. Asha Menon, District & Sessions Judge, South District, Saket
4. Sh. Brijesh Sethi, District & Sessions Judge, South-West District, Dwarka
5. Sh. Girish Kathpalia, District & Sessions Judge, South-East District, Saket
6. Ms. Poonam A. Bamba, District & Sessions Judge, New Delhi District, PHC
7. The Officiating District & Sessions Judge, West District, THC
8. The Officiating District & Sessions Judge, North District, Rohini

Sub.: Induction Training of 52 newly recruited Officers of the DJS at Delhi Judicial Academy.

Respected Sir/Madam,

As per the training module of the Induction Course approved by the Judicial Education & Training Programme Committee, High Court of Delhi, the Judicial Officers under training are required to undergo Practical Training at District Courts.

The Trainee DJS Officers may kindly be attached with the Practical Training in the District Courts through attachment with Courts on 27th & 28th July, 2018 as per the schedule annexed as Annexure 'A'.

If Judicial Officers in your District with whom the Trainee DJS Officers have been attached, happens to be on leave during the training period, the officer(s) may kindly be attached with another Judicial Officer of similar rank and jurisdiction in your District. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

The Trainee DJS Officers are required to follow the instructions given in Annexure 'B'. The Trainer Judicial Officers shall ensure compliance thereof. They shall also give their feedback as per the Training Feedback Form, Annexure 'C'.

We request you to kindly make arrangements for the Pool Cars for the Trainee DJS Officers.

With regards,

Yours faithfully,

Neena
(Neena Bansal Krishna)

Encls.: As Above

[Signature]
DJS (HQs)
25/07/18
Ld. o/c. JdA

PRACTICAL TRAINING AT DISTRICT COURTS
(27 & 28 July, 2018)

S.No.	Name of Trainee Officer	Name of Judicial Officer attached with
1	Sh. Vivek Beniwal	Sh. Virender Kr. Bansal, ASJ, 3, North, Rohini
2	Ms. Tania Singh	Sh. Ajay Kr. Jain, ASJ, 2, South, Saket
3	Ms. Akriti Mahendru	Sh. Tarun Sahrawat, ADJ, 11, Central, THC ✓
4	Sh. Mayank Goel	Ms. Seema Maini, ASJ, 1, North, Rohini
5	Sh. Pranav Joshi	Sh. Sumit Dass, ADJ, 1, New Delhi, PHC
6	Sh. Siddhant Sihag	Sh. Balwant Rai Bansal, ASJ, 1, South, Saket
7	Ms. Neha Mittal	Sh. Tarun Yogesh, ADJ-3, South-West, Dwarka
8	Ms. Shruti Chaudhary	Sh. Murari Prasad Singh, ADJ, 3, Central, THC ✓
9	Sh. Vaibhav Chaurasia	Sh. Vishal Singh, ADJ, 6, Central, THC ✓
10	Ms. Amardeep Kaur	Ms. Twinkle Wadhwa, ADJ, 3, New Delhi, PHC
11	Sh. Paras Dalal	Ms. Raj Rani Mittra, ADJ, 4, South-West, Dwarka
12	Ms. Tapasya Agarwal	Dr. Neera Bharihoke, ASJ, 6, South-East, Saket
13	Ms. Neetu Sharma	Sh. Deepak Wason, ADJ, 2, North, Rohini
14	Sh. Tushar Gupta	Ms. Sukhvinder Kaur, ASJ, 4, North, Rohini
15	Ms. Tista Shah	Sh. Sunil Chaudhary, ADJ, 3, North-West, Rohini
16	Ms. Medha Arya	Sh. Kanwal Jeet Arora, ADJ-1, South-West, Dwarka
17	Sh. Rinku Jain	Ms. Kiran Gupta, ADJ, 3, North, Rohini
18	Sh. Manish Jain	Ms. Ruby Alka Gupta, ASJ-1, New Delhi, PHC
19	Ms. Deepali Srivastava	Sh. Vishal Gogne, ADJ-2, South-West, Dwarka
20	Ms. Arjinder Kaur	Sh. Sanjeev Aggarwal, ASJ, 2, North, Rohini
21	Sh. Vinod Joshi	Ms. Poonam Chaudhary, ASJ, 2, Central, THC ✓
22	Ms. Saema Jamil	Ms. Kaveri Baweja, ASJ, 5, Central, THC ✓
23	Ms. Manu Shree	Ms. Vineeta Goyal, ADJ-3, South, Saket
24	Ms. Anuradha Prasad	Sh. Sandeep Yadav, ASJ, 2, South-East, Saket
25	Sh. Gaurav Sharma	Sh., Saurabh Partap Singh Laler, ADJ, 1, central, THC ✓
26	Sh. Ashwani Panwar	Sh. Sanjeev Kumar-II, ASJ, 5, South-East, Saket
27	Sh. Bharat Aggarwal	Sh. Prashant Kumar, ASJ, 4, Central, THC ✓
28	Sh. Robinjeet Singh	Sh. Manu Rai Sethi, ASJ, 3, North-West, Rohini
29	Ms. Renu Chaudhary	Sh. Ajay Gulati, ADJ-2, South, Saket
30	Sh. Animesh Bhaskar Mani	Sh. Ram Lal Meena, ASJ-2, South-West, Dwarka
31	Sh. Avneesh Kumar	Sh. Deepak Garg, ASJ, 2, North-West, Rohini
32	Ms. Tarunpreet Kaur	Ms. Sunena Sharma, ASJ, 3, South, Saket
33	Sh. Ajeet Narayan	Sh. Sunil Beniwal, ADJ, 2, Central, THC ✓
34	Sh. Ajay Singh Parihar	Sh. Ashish Aggarwal, ASJ, 3, Central, THC ✓
35	Sh. Vinik Jain	Sh. Sanjay Garg-II, ASJ, 1, South-West, Dwarka
36	Sh. Vipul Sandwar	Sh. Virender Kr. Goyal, ASJ, 4, West, THC
37	Sh. Rupinder Singh Dhiman	Ms. Shunali Gupta, ADJ, 6, South, Saket
38	Sh. Pranat Kumar Joshi	Sh. Prem Kr. Barthwal, ASJ, 1, South-East, Saket
39	Ms. Shilpi Singh	Ms. Jyoti Kler, ADJ, 5, South, Saket
40	Ms. Sukhman Sandhu	Ms. Neelofer Abida Perveen, ADJ, 4, South-East, Saket
41	Ms. Swayam Siddha Tripathy	Sh. Manish Yaduvanshi, ASJ-5, West, THC
42	Sh. Nitish Kumar Sharma	Ms. Manjusha Wadhwa, ADJ, 4, West, THC
43	Sh. Umesh Kumar	Sh. Devinder Kr. Jangala, ASJ, 3, West, THC
44	Ms. Alka Singh	Sh. Pritam Singh, ASJ-4, South-West, Dwarka
45	Sh. Anshul Mehta	Ms. Vandana Chauhan, ADJ, 1, West, THC
46	Sh. Rahul Verma	Dr. Archana Sinha, ASJ, 6, West, THC
47	Ms. Gita	Ms. Sugandha Aggarwal, ADJ, 7, West, THC
48	Ms. Jyoti Maheshwari	Sh. Ankur Jain, ADJ, 10, Central, THC ✓
49	Ms. Mansi Malik	Sh. Mohd Farrukh, ADJ-5, South-West, Dwarka
50	Ms. Charu Asiwat	Sh. Sidharth Mathur, ADJ, 2, North-West, Rohini
51	Sh. Gopal Krishan	Ms. Nivedita Anil Sharma, ASJ, 1, West, THC
52	Ms. Neha Pandey	Sh. Vipin Kr.Rai, ADJ, 6, South-East, Saket

Annexure 'B'

Instructions for Practical Training / Court Attachment of newly appointed DJS
Officers

1. The Trainee Judges shall observe punctuality and ensure that they reach the chamber of the Ld. Presiding Officer/Trainer Judicial Officer well in time so that the Trainee Judge can accompany the Trainer Judge to the court room.
2. They are expected to remain seated on the dais along with the Presiding Officer/Trainer Judge during the entire court proceedings.
3. They are expected to maintain the court decorum.
4. They shall observe strict court timings and shall not leave the court during the working hours.
5. They shall be in the proper dress, as given in Chapter 1, Part -A, Volume IV of Delhi High Court Rules.
6. They are expected to maintain judicious behavior and conduct themselves like an Officer at all times, both inside and outside the court. They are required to be polite and courteous in dealing with their seniors, colleagues, staff members, lawyers and litigants etc.
7. They are expected to be attentive and diligent during the court proceedings.
8. They shall write one miscellaneous order daily in any matter heard in the court on that day. For the said purpose, copies of miscellaneous application, reply etc. of the said case may be supplied to them by the Trainer Judicial Officers.
9. They shall write one judgment per week. For the said purpose, any case file of a decided matter or a matter in which arguments have been/are being heard will be supplied to them by the Trainer Judges.
10. The orders and judgments written by them will be submitted to the Academy on weekly basis.
11. Both the Trainer Judges and the Trainee Judges shall give their feedback on the Training Feedback Form which shall be sent to the Academy.
The Trainer Judges are requested to ensure compliance of the above instructions.



Training Feedback Performa

Duration of Court Attachment: _____

Name of the Trainee DJS Officer:-
Name of the Judicial Officer (Trainer):
Brief account of the training undertaken during the period of attachment:
Feedback of Trainer Judge:

Signature of Trainee Officer

Signature of Trainer Judge

Dated:

Forwarded by Ld. District & Sessions Judge

Place

MOST URGENT
OUT AT ONCE

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

TIS HAZARI COURT: DELHI

No. 49369-89/JOTP/Gaz./2018

Dated, Delhi the 26 JUL 2018

Copy of letter No. DJA/Acd./Induction Trg. (DJS)-XIII/1231/2018/4961 dated 25.07.18 received from the Director, (Academics), Delhi Judicial Academy, Dwarka, New Delhi, forwarded along with its enclosures for information and necessary action to:-

1. The Officer In-charge, Pool Car, Central, Tis Hazari Court, Delhi.
2. The concerned Judicial Officers of Central District, Tis Hazari Court, Delhi.
3. The Chief Metropolitan Magistrate, Central, Tis Hazari Court, Delhi.
4. The Administrative Civil Judge, Central, Tis Hazari Court, Delhi.
5. The Administrative Officer (Judl.), Care-taking Branch, Tis Hazari Court, Delhi.
6. The P.S to Ld. District & Sessions Judge (HQs), Delhi.
7. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
8. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
9. The In-charge, Library, Tis Hazari Court, Delhi.
10. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.



(Anju Bajaj Chandna)

Spl. Judge (PC Act)-06 (CBI)
Officer In-charge (Judicial Branch), Central
Tis Hazari Court, Delhi